



FDA seals flour factory, collects samples from dairy

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E-Paper

A day after announcement of cash reward for people who give information regarding food adulteration, the district administration sealed a flour factory and took samples from a dairy allegedly selling synthetic milk on Saturday.

On Friday, the state government had announced a cash prize of Rs 11,000 for information regarding food adulteration. On Saturday, the food and drugs administration (FDA) sleuths received a tip-off regarding a dairy in Bairagarh and FDA took samples from the outlet. Acting on another tip-off,

FDA sleuths raided a flour manufacturer's production unit and found that it was not operating under valid licence of FSSAI. The flour factory was operating without proper licence after which the factory was sealed. After permission of the ADM, two legal samples of flour were also taken. It would take about 14 days for the results of the test to be presented before the ADM.

Moreover, FDA mobile unit also inspected shops at Bittan market and surrounding areas. They created awareness about food adulteration and how simple methods can help them determine adulteration in items like milk at home.